

National Company Law Tribunal

Allahabad Bench

CP NO. 18/NO/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: MACI organics - Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shyam Kumar	Adv. for Respondent	Respondent	Shyam
2.	Kumar Dhananjay	Adv. of Respondent	Respondent	K. Dhananjay
3.	Saurabh Srivastava	Adv	Petitioner	Sd/-
4.	Zain Abbas	Adv	Petitioner	Sd/-

CP No.18/ND/2010

Sh. Zain Abbas alongwith Sh. Saurabh Srivastava, Advocates for the petitioner. Sh. Shyam Kumar alongwith Sh. Kumar Dhananjay, Advocates for the respondent.

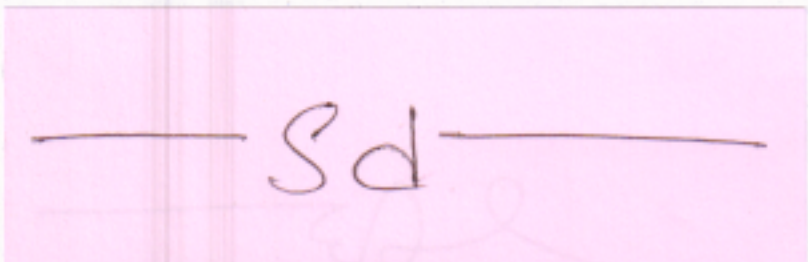
The reply is filed today, a copy thereof is received by the petitioner counsel. The amount of cost is received by the petitioner counsel. Now, the case can be fixed for final hearing.

At this stage, the respondent counsel seeks permission to file a formal application seeking permission to file formal reply/counter affidavit to the main company petition which seems to not has been filed yet. Hence, a liberty is granted for filing formal application. However, admissibility of such counter affidavit/pleadings would be decided on its merits and after hearing the parties.

The matter to be listed on 29th January, 2018.

Dated:21.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)